

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1881  
ANSWERED ON:08.03.2011  
DELHI URBAN ART COMMISSION  
Jindal Shri Naveen

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether several projects of public interest like hospitals, schools and hostels are held up with the Delhi Urban Art Commission (DUAC);
- (b) if so, the details thereof alongwith the time since when they are pending with DUAC and the reasons therefor;
- (c) the steps being taken to get the projects cleared;
- (d) whether the Government proposes to review the working of DUAC;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): The Delhi Urban Art Commission (DUAC) has reported that as on 3.3.2011, the DUAC has considered complete proposals received upto 14.2.2011. The DUAC has also reported that 27 proposals are pending which will be considered by it on first come first served basis. A precise time frame for clearing the pending proposals cannot be indicated in view of the necessity to meet procedural and documentation requirements and comply with the observations, if any, made by the Commission during consideration of the proposals.

(d) to (f): The performance of DUAC is satisfactory. It is a statutory body functioning under the provisions of the Delhi Urban Art Commission Act,1973. Annual Report of the DUAC giving a true and full account of its activities and the Annual Accounts together with the audit report are laid before both the Houses of Parliament.